

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 6**

**IA 129/2024 IN CP/3638(MB)2018**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **08.08.2024**

NAME OF THE PARTIES:      UNION OF INDIA VS INFRASTRUCTURE  
   LEASING AND FINANCIAL SERVICES  
   LTD. & ORS.

Section 241-242 of the Companies Act, 2013

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**ORDER**

**IA 129/2024**

1. Mr. Vijayendra Pratap Singh, Advocate a/w Mr. Aditya Jalan, Mr. Raghav Seth, Ms. Bhagya Yadav, Advocate Mr. Anant Mishra, Ms. Shreya Choudhary, Ms. Prince Todi, Mr.Naman Nayyer, Advocate i/b AZB & Partners appeared for the Applicant.
2. Mr. Kuber Dewan, Adv. Mrs. Neeharika Aggarwal, Adv.; Mr. Kaustubh Srivastava, Adv. appeared for the IL & FS securities Services.
3. Similar application is listed on 23.08.2024, list this IA on **23.08.2024** for hearing.
4. In the meanwhile, Applicant is directed to serve copy of this application to the Respondent and upon receipt of the application Respondent is directed

to file reply within two weeks and serve copy of the reply to the Applicant  
at least two days before the next date of hearing.

**Sd/-**  
**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**

Sapna